

**Court-II**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 37 of 2014**

**Dated : 10<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Vishorv Mukherjee for R-2  
Ms. Nishtha Sikroria for  
Ms. Superna Srivastava

**ORDER**

Written submissions has been filed on behalf of the respondent no.2 after serving copy of the same to the other side.

**Judgment is reserved.**

**( Justice Surendra Kumar )  
Judicial Member**

**( Rakesh Nath )  
Technical Member**

*RKT/SH*